

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**APPEAL NO. 195 OF 2015**

**Dated: 10<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**The Tata Power Co. Ltd. .... Appellant(s)  
Versus  
Jharkhand State Electricity Regulatory Commission & Anr.  
....Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Sambit Panja

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

**ORDER**

We have heard learned counsel for the appellant.

List the matter for further hearing on **23.03.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**